

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1089-1090/2015

KRISHNA BIHARI DUBEY

Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF JUDICATURE
OF ALLAHABAD & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and suspension of sentence and office
report)

Date : 31/08/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Sanjay Kumar Visen, Adv.
Ms. Sansriti Pathak, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice.

Only sentence of imprisonment is stayed.

Learned counsel for the petitioner is permitted to
substitute P-3 and P-4.(ASHIMA CHHABRA)
SR. P.A.(TAPAN KUMAR CHAKRABORTY)
COURT MASTER